

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 15th April, 2024 to 7th June, 2024 or until further orders.

ORDER

No: 429 /RG

Dated: 03.04.2024

Hon'ble the Chief Justice has been pleased to issue the sitting Roster of the Hon'ble Judges in both Wings of the High Court of Jammu & Kashmir and Ladakh from 15th April, 2024 to 7th June, 2024, or until further orders:

Jammu Wing	Srinagar Wing
Hon'ble the Chief Justice (To be notified later)	Hon'ble the Chief Justice (To be notified later)
Hon'ble Mr. Justice Tashi Rabstan (15 th to 20 th April, 2024)	Hon'ble Mr. Justice Tashi Rabstan (22 nd April to 7 th June, 2024)
Hon'ble Mr. Justice Atul Sreedharan (22 nd April to 7 th June, 2024)	Hon'ble Mr. Justice Atul Sreedharan (15 th to 20 th April, 2024)
Hon'ble Mr. Justice Sanjeev Kumar (15 th to 20 th April, 2024)	Hon'ble Mr. Justice Sanjeev Kumar (22 nd April to 7 th June, 2024)
Hon'ble Mr. Justice Rajnesh Oswal	Hon'ble Ms. Justice Sindhu Sharma
Hon'ble Mr. Justice Vinod Chatterji Koul	Hon'ble Mr. Justice Sanjay Dhar (13 th May to 07 th June, 2024)
Hon'ble Mr. Justice Sanjay Dhar (15 th April to 11 th May, 2024)	Hon'ble Mr. Justice Puneet Gupta
Hon'ble Mr. Justice Javed Iqbal Wani (13 th May to 07 th June, 2024)	Hon'ble Mr. Justice Javed Iqbal Wani (15 th April to 11 th May, 2024)
Hon'ble Mr. Justice Rahul Bharti	Hon'ble Mr. Justice Mohd. Akram Chowdhary
Hon'ble Mr. Justice Wasim Sadiq Nargal	Hon'ble Ms. Justice Moksha Khajuria Kazmi
Hon'ble Mr. Justice Rajesh Sekhri	Hon'ble Mr. Justice Mohd. Yousuf Wani

By Order.

(Shahzad Azcem)

Registrar General

Dated: 03.04.2024

No: 12670-80/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs. Justice for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu
5. Registrar Inspection, High Court of J&K and Ladakh, Jammu.for information.
6. Registrars Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
7. Joint Registrars (Judicial/Protocol), High Court of J&K and Ladakh, Srinagar/Jammufor information and necessary action.
8. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
9. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.

Registrar General